

PATNA HIGH COURT

NOTICE

This is for information to all the applicants who have applied for appointment in Fast Track Courts that the interview is going to be held from 24.02.2016 to 28.02.2016 in the following manner-

24.02.2016 (WEDNESDAY) – REPORTING TIME 1.30 P.M.

1. ABDUL SALAM, OFFICER ON SPECIAL DUTY (RETD.), PATNA HIGH COURT, PATNA
2. ABHAY KANT JHA, ADDITIONAL DISTRICT & SESSIONS JUDGE (RETD.), KHAGARIA
3. ACHYUTA NAND UPADHYAY, ADDITIONAL DISTRICT & SESSIONS JUDGE (RETD.), HAJIPUR
4. ADYA SHARAN CHAUDHARY, ADDITIONAL DISTRICT & SESSIONS JUDGE (RETD.), SIWAN
5. AJIT KUMAR SINHA, DISTRICT AND SESSIONS JUDGE (RETD.), SIWAN
6. ALOK CHANDRA PRASAD, PRINCIPAL JUDGE ON (RETD.), BIHARSHARIF
7. ANIL KUMAR SRIVASTAVA IV, PRINCIPAL JUDGE (RETD.), NAWADA
8. ANIL KUMAR SRIVASTAVA, ADDITIONAL DISTRICT & SESSIONS JUDGE (RETD.), ROSERA
9. ARUN KUMAR JHA, ADDITIONAL DISTRICT & SESSIONS JUDGE (RETD.), SAHARSA
10. ARUN KUMAR SRIVASTAVA, DISTRICT & SESSIONS JUDGE (RETD.), BIHARSHARIF
11. ARVIND KUMAR SINHA, PRINCIPAL JUDGE, (RETD.), CHAPRA
12. ARVIND KUMAR THAKUR, ADDITIONAL DISTRICT & SESSIONS JUDGE (RETD.), BARH
13. BAIJ NATH, PRINCIPAL JUDGE FAMILY COURT (RETD.), JEHANABAD
14. BAIKUNTH NATH SHAHI, DISTRICT JUDGE (RETD.), BUXAR
15. BASHISHTH NARAYAN SINGH, PRINCIPAL JUDGE (RETD.), AURANGABAD

25.02.2016 (THURSDAY) – REPORTING TIME 1.30 P.M.

1. BHARAT PRASAD, YADAV, ADDITIONAL DISTRICT & SESSIONS JUDGE (RETD.), PATNA
2. BHUBNA NAND, JHA, ADDITIONAL DISTRICT & SESSIONS JUDGE (RETD.), SAHARSA
3. BIMAL KUMAR, SINHA, ADDITIONAL DISTRICT & SESSIONS JUDGE (RETD.), BHAGALPUR
4. BINAY KUMAR SINGH, PRINCIPAL JUDGE, (RETD.), GOPALGANJ
5. BINAY KUMAR SINHA, PRINCIPAL JUDGE, (RETD.), SHEOHAR
6. BIPIN BIHARI MISHRA, ADDITIONAL DISTRICT & SESSIONS JUDGE (RETD.), BETTIAH
7. BIPIN BIHARI PANDEY, ADDL. ADDITIONAL DISTRICT & SESSIONS JUDGE (RETD.), MUZAFFARPUR
8. BIPIN DUTTA PATHAK, DISTRICT JUDGE (RETD.), STATE TRANSPORT APPELLATE TRIBUNAL, PATNA
9. BRAJ KISHORE PRASAD GUPTA, REGISTRAR (RETD.), STATE COMMISSION, CONSUMER PROTECTION, PATNA
10. BRAJ NANDAN PRASAD, ADDITIONAL DISTRICT & SESSIONS JUDGE (RETD.), DARBHANGA
11. BRAJENDRA KUMAR PANDEY, DISTRICT AND SESSIONS JUDGE (RETD.), BIHARSHARIF
12. CHANDRA BHUSHAN DWIVEDI, ADDITIONAL DISTRICT & SESSIONS JUDGE (RETD.), KHAGARIA
13. CHOUDHARI BRIJENDRA KUMAR RAI, DISTRICT & SESSIONS JUDGE (RETD.), SAMASTIPUR
14. DAROGA PRASAD, DISTRICT & SESSIONS JUDGE (RETD.), NAWADA
15. DEVENDRA PRASAD KESHRI, PRINCIPAL JUDGE, (RETD.), MUZAFFARPUR

26.02.2016 (FRIDAY) – REPORTING TIME 1.30 P.M.

1. DHARM NATH PRASAD,VERMA,PRINCIPAL JUDGE (RETD.),BHABHUA
2. DHIRENDRA KUMAR PANDEY,DISTRICT JUDGE (RETD.),AURANGABAD
3. DIGVIJAY SINGH,A.D.J.-CUM-OFFICIATING DISTRICT & SESSIONS JUDGE (RETD.), PATNA
4. DR. KUMAR DEO DUTTA,DISTRICT & SESSIONS JUDGE (RETD.), SAHARSA
5. DURGA PRASAD JAISWAL, ADDITIONAL DISTRICT & SESSION JUDGE (RETD.), SASARAM
6. GANGADHAR PRASAD,O.S.D. (RETD.), GOVERNOR CUM CHANCELLOR SECRETARIAT, RAJ BHAWAN, PATNA
7. GANGA PRASAD,ADDITIONAL DISTRICT & SESSIONS JUDGE (RETD.),BIHARSHARIF
8. GOVIND CHANDRAYAN,DISTRICT & SESSIONS JUDGE (RETD.),MADHUBANI
9. HARENDRA KUMAR SINGH,ADDITIONAL DISTRICT AND SESSIONS JUDGE (RETD.),MUZAFFARPUR
10. HARI DAYAL PATEL,ADDITIONAL DISTRICT AND SESSIONS JUDGE (RETD.) BHABUA
11. JAGDISH PRASAD MISHRA, ADDITIONAL DISTRICT & SESSIONS JUDGE (RETD.) , ARRACH
12. JHULA NAND JHA,ADDITIONAL DISTRICT & SESSIONS JUDGE (RETD.), BHAGALPUR
13. KAILASH KUMAR MAHTHA, ADDITIONAL DISTRICT & SESSIONS JUDGE (RETD.),PATNA
14. KAMAL DEO SINGH,DISTRICT & SESSIONS JUDGE (RETD.),MADHUBANI
15. KAMESHWAR NATH RAI,PRINCIPAL JUDGE FAMILY COURT (RETD.),JAMUI

27.02.2016 (SATURDAY) – REPORTING TIME 10.00 A.M.

1. KARUNA KANT SRIVASTAVA,ADDITIONAL DISTRICT AND SESSIONS JUDGE (RETD.),AURANGABAD
2. KASHI NATH SHARMA, ADDITIONAL DISTRICT & SESSIONS JUDGE (RETD.) , SIWAN
3. KISHORE KUMAR SINHA,ADDITIONAL DISTRICT & SESSIONS JUDGE (RETD.) ,MOTIHARI
4. KISHORI RAM,ADDITIONAL DISTRICT &SESSION JUDGE (RETD.),PATNA
5. KRISHNA MOHAN SRIVASTAVA, ADDITIONAL DISTRICT & SESSIONS JUDGE (RETD.) ,BAGAHA
6. KRISHNA NANDAN KUMAR,PRINCIPAL JUDGE , FAMILY COURT (RETD.),GAYA
7. KUMAR PRAKASH SAHAI,PRINCIPAL JUDGE,FAMILY COURT (RETD.), MUZAFFARPUR
8. MAHATAM PRASAD,PRINCIPAL JUDGE FAMILY COURT (RETD.), BIHARSHARIF
9. MANMOHAN CHOUDHARY, PRINCIPAL JUDGE, FAMILY COURT (RETD.), BHABHUA
10. MD KHURSHID ALAM,DIST & SESSIONS JUDGE(RETD.), MEMBER SECRETARY B.S.L.C., PATNA
11. MD MURTUZA SIDDIQUI, ADDITIONAL DISTRICT & SESSIONS JUDGE (RETD.), CHHAPRA
12. MITHILESH KUMAR RAI,ADDITIONAL DISTRICT & SESSIONS JUDGE (RETD.), GAYA
13. MOHAMMAD MUSLIM,PRINCIPAL JUDGE (RETD.),JEHANABAD
14. NAND KISHORE TIWARI, ADDITIONAL DISTRICT & SESSIONS JUDGE (RETD.) , DARBHANGA
15. NAND KUMAR SRIVASTAV,DISTRICT & SESSION'S JUDGE (RETD.),KHAGARIA
16. NANDLAL PRASAD,ADDITIONAL DISTRICT AND SESSIONS JUDGE (RETD.), GOPALGANJ
17. NARAYAN PANDIT,ADDITIONAL DISTRICT & SESSIONS JUDGE (RETD.), SAMASTIPUR
18. NARAYAN PRASAD SINGH,ADDITIONAL DISTRICT AND SESSIONS JUDGE (RETD.), BEGUSARAI
19. NAWIN KUMAR SINHA, ADDITIONAL DISTRICT AND SESSIONS JUDGE (RETD.), MOTIHARI
20. NIRMALENDU KUMAR KANTH NIRAJ,DISTRICT & SESSIONS JUDGE (RETD.),MADHUBANI
21. OM PRAKASH III,ADDITIONAL DISTRICT AND SESSIONS JUDGE (RETD.) , BEGUSARAI
22. OM PRAKASH SINGH,DISTRICT AND SESSION'S JUDGE (RETD.),BUXAR
23. OM PRAKASH SINGH,ADDITIONAL DISTRICT AND SESSIONS JUDGE (RETD.),SIWAN
24. PANCHANAN SHARMA,DISTRICT & SESSIONS JUDGE (RETD.), JEHANABAD

25. PARAS NATH SHARMA, ADDITIONAL DISTRICT & SESSIONS JUDGE (RETD.), MUNGER
26. PARSHURAM SHUKLA, PRINCIPAL JUDGE (RETD.), PATNA
27. PRABHAT SHANKAR, SINHA, A.D.J (RETD.), GAYA
28. PRAMOD KUMAR SRIVASTAV, PRINCIPAL JUDGE, FAMILY COURT (RETD.), AURANGABAD
29. RABINDRA NATH SINGH, PRINCIPAL JUDGE, FAMILY COURT (RETD.), BETIAH
30. RABINDRA PRASAD THAKUR, ADDITIONAL DISTRICT & SESSIONS JUDGE (RETD.), MADHUBANI
31. RADHE SHYAM PRASAD, PRINCIPAL JUDGE, FAMILY COURT (RETD.), ARRAH
32. RAGHUBAR SHARAN PANDEY, ADDITIONAL DISTRICT AND SESSIONS JUDGE (RETD.), SAMASTIPUR
33. RAJENDRA PRASAD YADAV, ADDL DISTT AND SESSION JUDGE (RETD.), MADHEPURA
34. RAJESH KUMAR, DISTRICT AND SESSIONS JUDGE (RETD.), JAMUI
35. RAKESHWAR DAYAL, DISTRICT JUDGE (RETD.), JEHANABAD
36. RAM CHANDRA SAHANI, ADDITIONAL DISTRICT AND SESSIONS JUDGE (RETD.), BAGAHA
37. RAM DHYANJEE PAL, ADDITIONAL DISTRICT & SESSIONS JUDGE (RETD.), KHAGARIA
38. RAM KRISHNA MODI, ADDITIONAL DISTRICT AND SESSIONS JUDGE (RETD.), MUNGER
39. RAM NEWAS PRASAD, PRINCIPAL JUDGE, FAMILY COURT (RETD.), CHAPRA.
40. RAM PADARATH, ADDITIONAL DISTRICT AND SESSIONS JUDGE (RETD.), ARRAH
41. RAM PRABHU PANDEY, PRINCIPAL JUDGE, FAMILY COURT (RETD.), CHAPRA
42. RAM PRATAP ASTHANA, ADDL. DISTRICT & SESSIONS JUDGE (RETD.), SASARAM
43. RAM SHANKAR SINGH, PRINCIPAL JUDGE, FAMILY COURT (RETD.), SAHARSA

28.02.2016 (SUNDAY) – REPORTING TIME 10.00 A.M.

1. RAM VINOD SINGH, DISTRICT & SESSIONS JUDGE (RETD.), SUPAUL
2. RAMA SHANKAR SINGH YADAV, ADDITIONAL DISTRICT AND SESSIONS JUDGE (RETD.), GOPALGANJ
3. RAMESH CHANDRA MISHRA, ADJ (RETD.), PATNA
4. RAM PUKAR YADAV, ADDITIONAL DISTRICT & SESSIONS JUDGE (RETD.), PATNA CITY
5. RANA ABHAI SINGH, DISTRICT AND SESSIONS JUDGE (RETD.), GOPALGANJ
6. RAVINDRA MANI TRIPATHI, ADDITIONAL DISTRICT & SESSION'S JUDGE (RETD.), BAGHA
7. ROOP NARAIN TRIPATHI, ADDITIONAL DISTRICT & SESSIONS JUDGE (RETD.), SIWAN
8. S M NASIMUDDIN, DISTRICT AND SESSIONS JUDGE (RETD.), SAMASTIPUR
9. SAMIR KUMAR JHA, DISTRICT AND SESSIONS JUDGE (RETD.), SAMASTIPUR
10. SANTOSH KUMAR SRIVASTAVA, DISTRICT & SESSIONS JUDGE (RETD.), MUNGER
11. SAROJ KUMAR SRIVASTAVA, PRINCIPAL JUDGE FAMILY COURT (RETD.), SAMASTIPUR
12. SATISH CHANDRA RAI, ADDITIONAL DISTRICT & SESSIONS JUDGE (RETD.), CHHAPRA
13. SATISH CHANDRA SINHA, PRINCIPAL JUDGE FAMILY COURT (RETD.), GOPALGANJ
14. SATYA PRAKASH, PRINCIPAL JUDGE FAMILY COURT (RETD.), PATNA
15. SHAMBHU NATH SINGH, DISTRICT AND SESSIONS JUDGE (RETD.), BIHARSHARIF
16. SHASHI KANT SINGH, DISTRICT AND SESSIONS JUDGE (RETD.), CHAPRA
17. SHEO BACHAN RAM, ADDITION DISTRICT JUDGE (RETD.) BIHARSHARIF
18. SHIV NANDAN YADAV, PRINCIPAL JUDGE (RETD.), MOTIHARI
19. SHREENIWAS NARAYAN SINGH, ADDITIONAL DISTRICT AND SESSIONS JUDGE (RETD.), BEGUSARAI
20. SHRI NIWAS SINGH, ADDITIONAL DISTT AND SESSION JUDGE (RETD.), BHABHUWA
21. SHYAM BIHARI RAI, PRINCIPAL JUDGE FAMILY COURT (RETD.), KISHANGANJ
22. SHYAM KISHORE SAH, A.D.J. (RETD.), PATNA

23. SRI KAMLA PRASAD, ADDITIONAL DISTRICT & SESSIONS JUDGE (RETD.), MADHUBANI
24. SUBHASH CHANDRA PRASAD, ADDITIONAL DISTRICT & SESSION JUDGE, ARRAH
25. SULTAN MUZAFFAR, ADDITIONAL DISTRICT & SESSIONS JUDGE (RETD.), BETTIAH
26. SUNIL KUMAR SRIVASTAV, ADDITIONAL DISTRICT JUDGE (RETD.), BANKA
27. SUNIL KUMAR SINHA MUKUL, ADDITIONAL DISTRICT AND SESSIONS JUDGE (RETD.), PATNA
28. SUNITI KUMAR SINGH, ADDITIONAL DISTRICT AND SESSIONS JUDGE (RETD.), PATNA CITY
29. SYED AHMAD, ADJ (RETD.), JEHANABAD
30. TARA KANT SAH, ADDITIONAL DISTRICT JUDGE (RETD.), PATNA
31. UDAY BHANU NARAYAN SINGH, PRINCIPAL JUDGE FAMILY COURT (RETD.) SITAMARHI,
32. UMA KANT SRIVASTAV, PRINCIPAL JUDGE, FAMILY COURT (RETD.), SITAMARHI
33. UMESH CHANDRA UPADHYAY, ADDITIONAL DISTRICT & SESSIONS JUDGE (RETD.), MADHEPURA
34. UMESH CHAND SRIVASTAVA, ADDITIONAL DISTRICT JUDGE (RETD.), BAGAHA
35. VIDYADHAR PRASAD PANDEY, ADDITIONAL DISTRICT & SESSIONS JUDGE (RETD.), KATI HAR
36. VIJAY KUMAR JAIN, ADJ (RETD.), PATNA
37. VIJAY KUMAR SINHA, PRINCIPAL JUDGE, FAMILY COURT (RETD.), ARARIA
38. VIRENDRA KUMAR SRIVASTAVA, A.D.J. (RETD.), DANAPUR
39. VIRENDRA SINGH, DISTRICT & SESSION'S JUDGE (RETD.), HAJIPUR
40. VISHWANATH, ADDITIONAL DISTRICT AND SESSIONS JUDGE (RETD.), PATNA
41. VISHWANATH PRASAD, ADDITIONAL DISTRICT AND SESSIONS JUDGE (RETD.), BEGUSARAI
42. YAMMUNA PRASAD SINGH, ADDITIONAL DISTRICT AND SESSIONS JUDGE (RETD.), DANAPUR
43. YATENDRA NATH PANDEY, ADDITIONAL DISTRICT AND SESSIONS JUDGE (RETD.), DANAPUR

The officers called for interview shall report to the Registrar (Appointment) in the Visitor's Room of the Court.

They shall bring original and photocopies of Matriculation Certificate and Pension Payment Order at the time of interview.

By order of the Court


Registrar General

Patna High Court

Dated : 16-2- 2016